

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/136(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	GANADIPATI ESTATE PVT. LTD.
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Aditi Jhunhunwala, Pr. CS] For the Applicant
Mr. Udit Agarwal, Adv.]

ORDER

1. Learned Authorized Representative for the Applicant present.
2. Heard. **Reserved for orders.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)